

**Central Administrative Tribunal
Principal Bench**
CP No. 32/2017
In
OA No.4366/2012

New Delhi, this the 22nd day of September, 2017

Hon'ble Mr.V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)

Darshan Kumar,
Aged about 61 years,
S/o Late Shri Bachan Lal,
R/o Qtr. No.701, Sec-4, R.K. Puram,
New Delhi-110022.

...Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Dr. M. Nair Rajeevan,
Secretary,
Ministry of Earth Sciences,
Prithvi Bhawan, Opp. India Habitat Centre,
Lodhi Road,
New Delhi-110003.
2. Dr. K.J. Ramesh,
Director General of Meteorology,
IMD, Mausam Bhawan,
Lodhi Road,
New Delhi-110003.

...Respondents

(By Advocate : Shri N.D. Kaushik)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicant submitted that the orders of this Tribunal have been complied with, however, the arrears of pay have not been released. In the circumstance, CP is closed. Notices are discharged. However, respondents shall issue consequential orders preferably within three weeks.

(Nita Chowdhury)
Member (A)
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(V. Ajay Kumar)
Member (J)